

MANIPUR**GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 147**Imphal, Wednesday, July 15, 2026****(Asadha 24, 1948)**

**GOVERNMENT OF MANIPUR
SECRETARIAT : FINANCE DEPARTMENT
(PAY IMPLEMENTATION CELL)**

OFFICE MEMORANDUMImphal, the 14th July, 2026

Subject :- Payment of Dearness Allowance/Dearness Relief to the State
Government employees/pensioners/family pensioners.

No. PIC-2/1/2025-e-FD: The Governor of Manipur is pleased to decide that the Dearness Allowance/Dearness Relief payable to the State Government employees/pensioners/family pensioners shall be enhanced from the existing rate of 42 % to 45 % (a 3 percentage point increase) of the basic pay/basic pension effective from 01/07/2026.

2. The term 'Basic Pay' in the revised pay structure means the pay drawn in the prescribed level in the Pay Matrix but does not include any other type of pay like personal pay, special pay, etc.
3. The Dearness Allowance will continue to be a distinct element of remuneration and will not be treated as pay within the ambit of FR 9(21).
4. The payment on account of Dearness Allowance involving fraction of 50 paise and above may be rounded off to the next higher rupee and the fraction of less than 50 paise may be ignored.
5. The Dearness Relief at the rate indicated above will also be admissible on the additional basic pension/additional family pension available to older pensioner/family pensioners based on their age as indicated in this Department's O.M.No.9/11/2017-FD(PIC)(Post-2016), dated 11/07/2019 and No.9/12/2017-FD(PIC)(Pre-2016), dated 11/07/2019.
6. The payment of Dearness Relief involving a fraction of a rupee shall be rounded off to the next higher rupee.
7. Other provisions governing grant of Dearness Relief in respect of employed family pensioners and re-employed State Government pensioners will remain unchanged.

8. It will be the responsibility of the Pension Disbursing Authority, including the Nationalized Banks, etc. to calculate the quantum of Dearness Relief payable in each individual case.
9. The Accountant General (A&E), Manipur and the Authorized Public Sector Banks shall arrange payment of relief to pensioners etc. on the basis of the above instructions.

DR. PUNEET KUMAR GOEL,
Chief Secretary (Finance)
Government of Manipur